

Name of the Corporate Debtor: Four Flavours LLP ; Date of Commencement of CIRP: 20-11-2024; List of Creditors as on: 17-12-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| Sl. No. | Category of Creditor | Summary of Claims Received | | Summary of Claims Admitted | | | Amount of Contingent Claims | Amount of Claim Not Admitted | Amount of Claims under Verification | Details in Annexure (Only PDF) |
|--------------|--|----------------------------|------------|----------------------------|------------|--|-----------------------------|------------------------------|-------------------------------------|--------------------------------|
| | | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | NA |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0.00 | | | | NA |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | 0.00 | | | | NA |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | 0.00 | | | | NA |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0.00 | | | | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0.00 | | | | NA |
| 7 | Operational creditors (Government Dues) | 0 | 0 | 0 | 0 | 0.00 | | | | NA |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 1 | 763 | 763 | 763 | 100.00 | 0 | 0 | 0 | NA |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0.00 | | | | NA |
| Total | | 1 | 763 | 763 | 763 | 100.00 | 0 | 0 | 0 | |